

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad**
REGIONAL BENCH - COURT NO. 3

CUSTOMS Appeal No. 11950 of 2017-DB

[Arising out of Order-in-Original/Appeal No MUN-CUSTM-000-APP-079-094-17-18 dated 30.06.2017 passed by Commissioner (Appeals) Commissioner of Central Excise, Customs and Service Tax-AHMEDABAD]

Niraj Silk Mills

...Appellant

384-e, Dabholkarwadi, 2nd Floor, room No.21, Kalbadevi Road,
MUMBAI
MAHARASHTRA-400002

VERSUS

C.C.-Mundra

...Respondent

Office of the Principal Commissionerate of Customs, Port User Buld.
Custom House Mundra, Mundra
Kutch
Gujarat-370421

APPEARANCE:

Sh. Anil Gidhwani, Advocate for the Appellant

Sh. H. P Shrimali, Superintendent (Authorized representative) for the Respondent

CORAM:

HON'BLE MEMBER (TECHNICAL), RAJU

HON'BLE MEMBER (JUDICIAL), SOMESH ARORA

DATE OF HEARING: 30.05.2023

DATE OF DECISION: 30.05.2023

The appeal is disposed of. For order, see order of date in Customs Appeal No. 11947 of 2017.

(RAJU)
MEMBER (TECHNICAL)

(SOMESH ARORA)
MEMBER (JUDICIAL)